

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.2714/2000

Thursday, this the 18th day of Jan., 2001

HON'BLE DR. A. VEDAVALLI, MEMBER (J)  
HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

Dr. Anil Kumar Singh  
S/O Late Shri Ujabir Singh  
aged about 33 years,  
R/O Vill. & P.O. Kariya Gopalpur,  
Distt. Azamgarh-276201 (UP)  
Posted at Deptt. of Genetics & Plant  
Breeding Institute of Agricultural Science,  
Banaras Hindu University, Varanasi-221 005.

.....Applicant.

(By Advocate: None even on 2nd call)

VERSUS

Indian Council of Agricultural Research through  
its Director General, Krishi Bhawan,  
New Delhi.

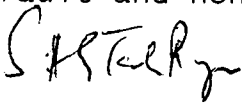
....Respondent

O R D E R (ORAL)

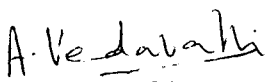
BY Hon'ble Dr. A.Vedavalli, M (J):-

None appeared on behalf of the applicant even on  
the second call. It is seen that no one appeared on  
behalf of the applicant even on earlier occasion, namely,  
1.1.2001.

In the circumstances, the O.A. is dismissed for  
default and non-prosecution.

  
(S.A.T. Rizvi)  
Member (A)

/sunil/

  
(Dr. A.Vedavalli)  
Member (J)